

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU): (a) Yes Sir.

(b) In order to support the affected people of the State Government of Tamil Nadu, after the flood and cyclone 'Ockhi' the Government of India has released second instalment of ₹280.50 crore to Tamil Nadu from State Disaster Response Fund (SDRF) on 8th December 2017, for immediate relief measures.

In addition, the Government of India has released an amount of ₹ 133 crore from National Disaster Response Fund (NDRF) to Government of Tamil Nadu on 27th December 2017.

Increase in amount of annual allocation as per new SDRF norms

1827. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is considering to increase the amount of annual allocation proportionately as per the increased provision in new SDRF norms;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU): (a) No Sir.

(b) Does not arise.

(c) The allocation of SDRF for a period of five years is fixed by the successive Finance Commission (set-up under the Article 280 of Constitution from time-to-time). The Fourteenth Finance Commission has recommended an allocation of ₹ 61,220 crore in SDRF to all States for the Award Period (*i.e.* 2015-16 to 2019-20) against ₹ 33,580.93 crore recommended by the 13th Finance Commission.

Funds granted for natural disaster relief

1828. SHRI DEREK O'BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of times Central assistance has been granted to States each year for natural disaster relief in the last three years;

(b) the total amount of funds granted in each instance of natural disaster relief; and

(c) the total amount available each year for Central assistance to States in natural disasters during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) As per the National Disaster Management Policy, the primary responsibility for disaster management rests with the States. The concerned State Governments undertake relief activities according to the magnitude of the ground situation, in the wake of notified natural disasters from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with Government of India approved items and norms without any discrimination. For calamity of a severe nature, additional assistance is supplemented by Government of India from the National Disaster Response Fund (NDRF) by following the laid down procedure.

The corpus of SDRF is contributed by the Government of India and the State Government in the ratio 75:25 for General Category States and 90:10 for Special Category States. NDRF is fully funded by the Government of India. Under the prevailing guidelines, the first charge of relief expenditure is always on the SDRF. Allocation of SDRF for the each State Government is done by the Finance Commission (set-up under the Article 280 of constitution from time-to-time), for the Award period. In addition, 10% of the annual fund allocation of the SDRF may be used for localized State specific natural disaster. No calamity-wise allocation is made under the SDRF to State. The Central share of SDRF grant is released in two equal instalments, first in June and the second in December subject to fulfillment of conditions of the guidelines. Financial assistance under SDRF/ NDRF in the wake of natural disasters is by way of relief and not for compensation of loss as suffered/ claimed.

State-wise details of allocation and releases of central grants from SDRF and NDRF during the last three years and the current year are given in the Statement.

*Statement**State-wise details of allocation and releases of SDRF and NDRF during the years 2014-15 to 2017-18*

(₹ in crore)

Sl. No.	State	Allocation under SDRF				Centre's share of SDRF released				Released from NDRF			
		2014-15	2015-16	2016-17	2017-18	2014-15	2015-16	2016-17	2017-18 (as on 21.12.17)	2014-15	2015-16	2016-17	2017-18 (as on 27.12.17)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pradesh	367.26	440.00	462.00	485.00	230.85	330.00	346.50	181.875	578.03	356.74	702.72	—
2.	Arunachal Pradesh	44.67	52.00	55.00	57.00	40.20	46.80	49.50	51.30	125.96	—	51.06	32.44
3.	Assam	320.62	460.00	483.00	507.00	425.97#	414.00	434.70	456.30	0.00	—	—	—
4.	Bihar	406.57	469.00	492.00	517.00	304.93	351.745	369.00	489.56	0.00	—	—	204.315
5.	Chhattisgarh	183.93	241.00	253.00	265.00	134.665	249.725#	94.875	194.25#	0.00	522.31	313.385	—
6.	Goa	3.60	4.00	4.00	4.00	3.985	3.00	3.00	—	0.00	—	—	—
7.	Gujarat	610.33	705.00	740.00	777.00	457.75	528.75	555.00	500.00	0.00	—	—	—
8.	Haryana	234.48	308.00	323.00	339.00	255.41#	203.43#	357.75	254.25	0.00	—	—	—
9.	Himachal Pradesh	158.95	236.00	248.00	260.00	143.06	212.40	223.20	234.00	65.30	82.215	81.22	63.23

1	2	3	4	5	6	7	8	9	10	11	12	13	14	186
10.	Jammu and Kashmir	209.62	255.00	268.00	281.00	278.50#	229.50	241.20	—	43.53	—	—	—	Written Answers to [RAJYA SABHA]
11.	Jharkhand	315.36	364.00	382.00	401.00	236.52	273.00	286.50	150.375	0.00	—	—	—	
12.	Karnataka	195.65	276.00	290.00	305.00	146.74	207.00	217.50	114.375	271.38	1645.53	2292.50	913.044	
13.	Kerala	159.33	185.00	194.00	204.00	119.50	138.75	145.50	153.00	0.00	—	—	133.00	
14.	Madhya Pradesh	477.39	877.00	921.00	967.00	358.04	657.75	690.75	724.625	83.13	1011.99	863.81	—	
15.	Maharashtra	538.08	1483.00	1557.00	1635.00	403.56	1112.25	583.875	583.875#	1426.95	1592.96	2224.78	—	
16.	Manipur	8.78	19.00	20.00	21.00	3.95	21.05#	18.00	18.90	0.00	38.71	14.65	—	
17.	Meghalaya	17.81	24.00	25.00	27.00	16.03	21.60	22.50	24.30	30.56	—	—	—	
18.	Mizoram	10.40	17.00	18.00	19.00	9.36	15.30	16.20	17.10	0.00	—	—	—	
19.	Nagaland	6.04	10.00	10.00	11.00	5.44	9.00	9.00	9.90	19.43	15.11	0.96	25.01	
20.	Odisha	475.98	747.00	785.00	824.00	276.98	560.25	588.75	618.00	0.00	574.6925	425.66	—	Unstarred Questions
21.	Punjab	270.96	390.00	409.00	430.00	203.22	292.50	306.75	161.25	0.00	—	—	—	
22.	Rajasthan	730.10	1103.00	1158.00	1216.00	547.58	827.25	868.50	912.00	0.00	1378.13	990.82	301.65	
23.	Sikkim	27.65	31.00	33.00	34.00	24.89	27.90	29.70	30.60	0.00	—	—	—	

24.	Tamil Nadu	356.78	679.00	713.00	748.00	133.795	643.045#	534.75	561.00	0.00	1000.00	1813.66	301.65
25.	Telangana	251.23	274.00	288.00	302.00	153.90	205.50	216.00	—	18.51	468.20	328.16	58.40
26.	Tripura	23.47	31.00	33.00	34.00	21.12	27.90	29.70	30.60	0.00	—	—	—
27.	Uttar Pradesh	468.44	675.00	709.00	744.00	351.33	506.25	531.75	279.00	581.29	3305.66	1062.09	—
28.	Uttarakhand	143.02	210.00	220.00	231.00	64.295	253.36#	198.00	103.95	216.81	—	—	—
29.	West Bengal	370.51	516.00	542.00	569.00	277.88	387.00	406.50	426.75	0.00	459.71	275.82	—
TOTAL		7387.01	11081.00	11635.00	12214.00	5629.45	8756.00	8374.95	7281.76	3460.88	12451.96	11441.30	2082.85

Including arrears of SDRF for the previous year.

Written Answers to

[3 January, 2018]

Unstarred Questions 187